

## FORM A

### PUBLIC ANNOUNCEMENT

[Under regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

#### **For the attention of the creditors of Amrapali Media Vision Private Limited**

Relevant particulars	
1. Name of corporate debtor	Amrapali Media Vision Private Limited
2. Date of incorporation of corporate debtor	23.07.2009
3. Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Delhi
4. Corporate identity number/limited liability identification number of corporate debtor	U74300DL2009PTC192504
5. Address of the registered office and principal office (if any) of corporate debtor	Office no. 307, 3 <sup>rd</sup> Floor, Nipun Towers Community Centre, Karkardooma, New Delhi-110092
6. Insolvency commencement date in respect of corporate debtor	30.05.2017
7. Estimated date of closure of insolvency resolution process	30.11.2017

8. Name, address, email address and the registration number of the interim resolution professional	Mayank Goel C-62, Nizammudin East, New Delhi-110013 <a href="mailto:mayankgoel2@yahoo.com">mayankgoel2@yahoo.com</a> (IBBI/IPA-001/IP-00216/2016-17/1221)
9. Last date for submission of claims	13.06.2017

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process against the Amrapali Media Vision Private Limited on 30.05.2017.

The creditors of Amrapali Media Vision Private Limited, are hereby called upon to submit a proof of their claims on or before 13.06.2017 to the interim resolution professional at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only.

The operational creditors, including workmen and employees, may submit the proof of claims by in person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of Interim Resolution Professional: Mayank Goel

Date and Place:  
02.06.2017, Delhi